

ITEM NO.124

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 5416-5420/2025

SIDDHARTH TIWARI

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

**IA No. 172148/2025 - APPLICATION FOR PERMISSION
IA No. 168439/2025 - EXEMPTION FROM FILING O.T.
IA No. 176928/2025 - EXEMPTION FROM FILING O.T.
IA No. 172153/2025 - EXEMPTION FROM FILING O.T.
IA No. 176926/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

WITH

Crl.A. No. 5421/2025 (II)

FOR

FOR EXEMPTION FROM FILING O.T. ON IA 216929/2025

IA No. 216929/2025 - EXEMPTION FROM FILING O.T.

Date : 12-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) :

Mr. Rishi Malhotra, Sr. Adv.

Ms. Ansuiya, Adv.

Mr. Shivaansh Maini, Adv.

Mr. Prem Malhotra, AOR

Mr. Romy Chacko, Sr. Adv.

Mr. Girijesh Pandey, Adv.

Ms. Alpana Pandey, Adv.

Mr. Ajay Kumar Tiwari, Adv.

Mr. Chandan Kumar Mandal, Adv.

Mr. Kanhaiya Kumar, Adv.

Mr. Tarachand Singh, Adv.

Mr. Sriram P., AOR

For Respondent(s) :

Mr. Romy Chacko, Sr. Adv.
Mr. Girijesh Pandey, Adv.
Ms. Alpana Pandey, Adv.
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Mr. Kanhaiya Kumar, Adv.
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Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Arijeet Singh, Adv.
Mr. Abhinav Singh, Adv.
M/s A S Pundir & Co, AOR

Miss Akansha, AOR

Mr. Shashank Singh, AOR
Mr. Shakeel Ahmed, Adv.
Mr. Akash Sajan Sapelkar, Adv.
Mr. Rubi Kumari, Adv.
Ms. A.anisha, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List after two weeks.

**(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS**

**(SAPNA BANSAL)
COURT MASTER (NSH)**